

(b) to (d). Do not arise.

**Cycle Corporation of India Limited and
Bharat Ophthalmic Glass Limited, West
Bengal**

527. SHRIMATIGEETA MUKHERJEE:
Will the PRIME MINISTER be pleased to
state:

(a) whether Government are considering
a proposal to sell two sick public sector units
the Cycle Corporation of India and the Bharat
Ophthalmic Glass Limited in West Bengal to
private sector; and

(b) if so, the details thereof and the
reasons therefor?

THE MINISTER OF STATE IN THE
PRIME MINISTER'S OFFICE (SHRIKAMAL
MORARKA): (a) Government have not taken
any decision to sell these units to the private
sector.

(b) Does not arise.

[*Translation*]

**CBI Raids on Government and Public
Undertaking Officials**

528. SHRI RAJVEER SINGH;
SHRI KODIKKUNNIL
SURESH:
SHRI BALVANT MANVAR:

Will the PRIME MINISTER be pleased
to state:

(a) the details of raids conducted by
Central Bureau of Investigation and other
intelligence agencies in the country on Gov-
ernment official and public undertaking offi-
cial under anti-corruption campaign during
the last three years and during 1990; year-
wise;

(b) the details of cases filed against
the official found guilty; and

(c) the steps being taken to eradicate
corruption from Government Offices and
Public Undertakings?

THE MINISTER OF STATE IN THE
PRIME MINISTER'S OFFICE (SHRIKAMAL
MORARKA): (a) Raids under anti-corruption
campaign are conducted only by Central
Bureau of Investigation. Details of such raids
conducted during the period from 1987 to
November 1990 are as under:-

<i>Year</i>	<i>No. of searches conducted</i>
-------------	--------------------------------------

1987	393
1988	302
1989	190
1990	286

During the course of above serves, fol-
lowing movable/immovable assets were
discovered:-

	1987	1988	1989	1990
--	------	------	------	------

(*Figures Rupees in lakhs*)

Movable:	209	130	133	317
Immovable:	330	185	78	233

Besides, several incriminating documents were also seized.

(b) Details of cases filed are given in the statement below.

(c) Eradication of corruption is a continuous process. Effective administrative and legislative measures as are considered necessary are adopted in the fight against corruption. A comprehensive Prevention of Corruption Act, 1988 had been enacted to make the provisions of the existing Anti-Corruption Laws more effective. A three pronged strategy i.e. Preventive, Surveillance and detection and Deterrent Punitive Action is continued to fight corruption at all administrative levels.

STATEMENT

Cases Registered on Special Drives During the year 1987

- | | | | |
|-----|---------------------|-----|------------------------|
| 1. | RC. 25/87-BBS | 13. | RC. 32/87-Cochin |
| 2. | RC. 24/87- Patna | 14. | RC. 23/87-Chandigarh |
| 3. | RC. 19/87-Dhanbad | 15. | RC. 64/87-Delhi |
| 4. | RC. 56/87-Lucknow | 16. | RC. 2/87-ACU. VI |
| 5. | RC. 36/87-Dehradun | 17. | RC. 15/87-Patna |
| 6. | RC. 42/87-Jabalpur | 18. | RC. 17/87-Patna |
| 7. | RC. 74/87-Calcutta | 19. | RC. 23/87-Patna |
| 8. | RC. 26/87-Visk | 20. | RC. 13/87- Patna |
| 9. | RC. 81/87-Bombay | 21. | RC. 16/87-Ranchi |
| 10. | Rc. 41/87-Ahmedabad | 22. | RC. 19/87-Ranchi |
| 11. | RC. 72/87- Madras | 23. | RC. 10/87-Dhanbad |
| 12. | RC. 73/87-Madras | 24. | RC. 13/87-Dhanbad |
| | | 25. | RC. 29/87-BBS |
| | | 26. | RC. 20/87-BBS |
| | | 27. | RC. 39/87-BBS |
| | | 28. | RC. 32/87-Lucknow |
| | | 29. | RC. 38/87-Lucknow |
| | | 30. | RC. 43/87- Lucknow |
| | | 31. | RC. RC. 28/87-Dehradun |
| | | 32. | RC. 32/87-Dehradun |
| | | 33. | RC. 33/87-Dehradun |
| | | 34. | RC. 25/87-Jalalpur |
| | | 35. | RC. 37/87-Jabalpur |
| | | 36. | RC. 19/87-Shillong |

- | | | | |
|-----|---------------------|-----|----------------------|
| 37. | RC. 23/87-Shillong | 61. | RC. 42/87-Madras |
| 38. | RC. 41/87-Calcutta | 62. | RC. 43/87-Madras |
| 39. | RC. 56/87-Calcutta | 63. | RC. 51/87-Madras |
| 40. | RC. 62/87-Calcutta | 64. | RC. 60/87-Madras |
| 41. | RC. 63/87-Calcutta | 65. | RC. 19/87-Cochin |
| 42. | RC. 6/87-Silchar | 66. | RC. 20/87-Cochin |
| 43. | RC. 7/87-Silchar | 67. | RC. 22/87-Cochin |
| 44. | RC. 19/87-Visk | 68. | RC. 29/87-Cochin |
| 45. | RC. 23/87-Visk | 69. | RC. 14/87-Chandigarh |
| 46. | RC. 28/87-Visk | 70. | RC. 15/87-Chandigarh |
| 47. | RC. 25/87-Bangalore | 71. | RC. 17/87-Chandigarh |
| 48. | RC. 23/87-Bangalore | 72. | RC. 30/87-Jaipur |
| 49. | RC. 23/87-Hyd. | 73. | RC. 34/87-Jaipur |
| 50. | RC. 28/87-Hyd. | 74. | RC. 37/87-Jaipur |
| 51. | RC. 33/87-Hyd. | 75. | RC. 46/87-Delhi |
| 52. | RC. 44/87-Bombay | 76. | RC. 47/87-Delhi |
| 53. | RC. 45/87-Bombay | 77. | RC. 53/87-Delhi |
| 54. | RC. 52/87-Bombay | 78. | RC. 1/87-ACU. I |
| 55. | RC. 54/87-Bombay | 79. | RC. 1/87-ACU. VI |
| 56. | RC. 58/87-Bombay | 80. | RC. 5/87-Patna |
| 57. | RC. 60/87-Bombay | 81. | RC. 6/87-Patna |
| 58. | RC. 26/87-ABD | 82. | RC. 11/87-Patna |
| 59. | RC. 30/87-ABD | 83. | RC. 8/87-Patna |
| 60. | RC. 41/87-Madras | 84. | RC. 3/87-Dhanbad |

- | | | | |
|------|------------------------|------|---------------------|
| 85. | RC.8/87-Dhanbad | 109. | RC. 31/87-Cal. |
| 86. | RC. 3/87-Ranchi | 110. | RC. 2/87-Shillong |
| 87. | RC. 6/87-Ranchi | 111. | RC. 4/87-Shillong |
| 88. | RC.7/87-Ranchi | 112. | RC.10/87-Shillong |
| 89. | RC. 5/87-BBS | 113. | RC. 4/87-Hyd. |
| 90. | RC. 6/87-BBS | 114. | RC. 11/87-Hyd. |
| 91. | RC. 12/87-BBS | 115. | RC. 4/87-Visk. |
| 92. | RC.18/87-BBS | 116. | RC.13/87-Visk. |
| 93. | RC. 3/87-LKO | 117. | RC. 6/87-Bangalore |
| 94. | RC. 5/87-LKO | 118. | RC.11/87-Bangalore |
| 95. | RC.21/87-LKO | 119. | RC. 16/87-Bangalore |
| 96. | RC. 7/87-DAD | 120. | RC. 9/87-Bombay |
| 97. | RC. 8/87-DAD | 121. | RC. 10/87-Bombay |
| 98. | RC.9/87-DAD | 122. | RC.11/87-Bombay |
| 99. | RC. 15/87-DAD | 123. | RC. 12/87-Bombay |
| 100. | RC. 6/87-Jabalpur | 124. | RC. 22/87-Bombay |
| 101. | RC. 7/87-Jabalpur | 125. | RC.23/87-Bombay |
| 102. | RC.13/87-Jabalpur | 126. | RC.32/87-Bombay |
| 103. | RC. RC. 17/87-Jabalpur | 127. | RC. 8/87-ABD |
| 104. | RC. 10/87-Cal. | 128. | RC.10/87-ABD |
| 105. | RC.11/87-Cal. | 129. | RC. 16/87-ABD |
| 106. | RC.12/87-Cal. | 130. | RC. 14/87-Madras |
| 107. | RC. 20/87-Cal. | 131. | RC. 23/87-Madras |
| 108. | RC.21/87-Cal. | 132. | RC. 32/87-Madras |

133. RC. 7/87-Cochin
134. RC. 10/87-Cochin
135. RC.13/87-Cochin
136. RC. 2/87-Chandigarh
137. RC. 6/87-Chandigarh
138. RC.19/87-Delhi
139. RC. 25/87-Delhi
140. RC. 32/87-Delhi
141. RC. 10/87-Jaipur
142. RC.17/87-Jaipur
143. RC. 20/87-Jaipur

*Cases Registered on Special Drives
During the Year 1988*

1. RC. 41/88-BBS
2. RC. 42/88-BBS
3. RC. 33/88 BBS
4. RC. 35/88-Patna
5. RC. 30/88Patna
6. RC. 21/88-Dhanbad
7. RC. 19/88 Dhanbad
8. RC. 16/88-Ranchi
9. RC. 45/88-Lucknow
10. RC 46/88-Lucknow
11. RC. 47/88-Lucknow
12. RC. 37/88-DAD

13. RC. 28/88-Jabalpur
14. RC. 32/88-Jabalpur
15. RC. 51/88-Calcutta
16. RC. 57/88-Calcutta
17. RC. 9/E/88-Calcutta (SCB)
18. RC. 10/E/88-Calcutta (SCB)
19. RC. 27/88-Shillong
20. RC. 31/88-Hyd.
21. RC. 37/88-Hyd.
22. RC. 20/88-Blr.
23. RC. 30/88-Blr.
24. RC. 18/88-Visk.
25. RC. 21/88-Visk.
26. RC. 60/88-Bombay
27. RC. 66/88-Bombay
28. RC. 33/88-ABD
29. RC. 40/88-ABD
30. RC 40/88-Madras
31. RC. 41/88-Madras
32. RC. 44/88-Madras
33. RC. 45/88-Madras
34. RC. 23/88-Kerala
35. RC. 24/88-Kerala
36. RC. 25/88-Kerala

- | | | | |
|-----|----------------------|-----|--------------------|
| 37. | RC. 20/88-Chandigarh | 61. | RC. 4/88-Ranchi |
| 38. | RC. 11/88-Srinagar | 62. | RC. 6/88-Patna |
| 39. | RC. 54/88-Delhi | 63. | RC. 11/88-BBS |
| 40. | RC 37/88-Jaipur | 64. | RC. 10/88-Lucknow |
| 41. | RC. 1/88-ACU. II | 65. | RC. 11/88-Lucknow |
| 42. | RC. 24/88-BBS | 66. | RC. 12/88-Jabalpur |
| 43. | RC. 8/88-Ranchi | 67. | RC. 2/88-Dehradun |
| 44. | RC. 10/88-Dhanbad | 68. | RC. 3/88-Dehradun |
| 45. | RC. 19/88-Patna | 69. | RC. 3/88-Silchar |
| 46. | RC. 20/88-Jabalpur | 70. | RC. 4/88-Silchar |
| 47. | RC. 23/88-Lucknow | 71. | RC. 14/88-Calcutta |
| 48. | RC. 23/88-DAD | 72. | RC. 5/88-Shillong |
| 49. | RC. 24/88-DAD | 73. | RC. 11/88-Hyd. |
| 50. | RC 32/88-Calcutta | 74. | RC. 7/88-Visk. |
| 51. | RC. 17/88-Hyd. | 75. | RC. 9/88-Bangalore |
| 52. | RC. 16/88-Bangalore | 76. | RC. 10/88-ABD |
| 53. | RC. 11/88-ABD | 77. | RC. 18/88-Bombay |
| 54. | RC. 43/88-Bombay | 78. | RC. 19/88-Bombay |
| 55. | RC. 24/88-Madras | 79. | RC. 8/88-Cochin |
| 56. | RC. 28/88-Madras | 80. | RC. 9/88-Cochin |
| 57. | RC. 15/88-Cochin | 81. | RC. 15/88-Madras |
| 58. | RC. 15/88-Chandigarh | 82. | RC. 16/88-Madras |
| 59. | RC. 29/88-Delhi | 83. | RC. 14/88-Jaipur |
| 60. | RC. 30/88-Delhi | 84. | RC. 15/88-Jaipur |

85. RC. 10/88-Delhi

86. RC. 11/88-Delhi

*Cases Registered on Special Drives
During the Year 1989*

1. RC. 28/89-ABD

2. RC. 57/89-Bombay

3. RC. 35/89-BBS

4. RC. 27/89-Bangalore

5. RC. 29/89-Bangalore

6. RC. 39/89-Calcutta

7. RC. 40/89-Calcutta

8. RC. 18/89-Chandigarh

9. RC. 20/89-Chochin

10. RC. 12/89-Calcutta (SCB)

11. RC. 40/89-Delhi

12. RC. 41/89-Delhi

13. RC. 15/89-Dhanbad

14. RC. 21/89-DAD

15. RC. 24/89-Jabalpur

16. RC. 28/89-Jaipur

17. RC. 6/89-Jodhpur

18. RC. 7/89-Jodhpur

19. RC. 27/89-LKO

20. RC. 36/89-Madras

21. RC. 37/89-Madras

22. RC. 12/89-Ranchi

23. RC. 3/89-SIU. VIII.

24. RC. 4/89-SIU. VIII.

25. RC. 11/89-Shillong

26. RC. 21/89-Shillong

27. RC. 2/89-ACU. II

28. RC. 15/89-ABD

29. RC. 39/89-Bombay

30. RC. 20/89-BBS

31. RC. 13/89-Bangalore

32. RC. 24/89-Calcutta

33. RC. 25/89-Calcutta

34. RC. 11/89-Cochin

35. RC. 12/89-Cochin

36. RC. 25/89-Delhi

37. RC. 13/89-Jabalpur

38. RC. 5/89-Srinagar

39. RC. 23/89-Madras

40. RC. 24/89-Madras

41. RC. 7/89-Ranchi

42. RC. 14/89-Shillong

43. RC. 40/89-Bombay

44. RC. 8/89-Chandigarh

45. RC. 6/89-Dhanbad

46. RC. 7/89-Dhanbad

47. RC. 11/89-Dehradun

48. RC. 5/89-Calcutta (SCB)

49. RC. 14/89-Patna

Cases registered on special drives during the year 1990

1. RC. 3(A)/90-VSP

2. RC. 4(A)/90-VSP

3. RC. 25/90-CAL (ACB)

4. RC. 31/90-CAL (ACB)

5. RC. 12(A)/90-CHG

6. RC. 25(A)/90-BBS

7. RC. 11/90-DHN

8. RC. 9/90-JBR

9. RC. 409A/90-BOM

10. RC. 41(A)/90-BOM

11. RC. 42(A)/90-BOM

12. RC. 43(A)/90-BOM

13. RC. 33(A)/90-MAD

14. RC. 19/90-KER

15. RC. 9(A)/90-HYD

16. RC. 7(A)/90-HYD

17. RC. 17/90-BLR

18. RC. 19/90-DLI

19. RC. 20/90-DLI

20. RC. 21/90-DLI

21. RC. 16/90-CHG

22. RC. 13/90-LKO

23. RC. 17/90-CHG

24. RC. 18/90-DAD

25. RC. 35/90-BBS

26. RC. 54/90-BOM

27. RC. 29/90-BLR

28. CR. 24/90-ABD

29. RC. 37/90-MADRAS

30. RC. 44/90-MAD

31. RC. 34/90-DLI

32. RC. 35/90-DLI

33. RC. 36/90-DLI

34. RC. 13/90-Dhanbad

35. RC. 24/90-Cochin

36. RC. 13/90-HYD

37. RC. 25/90-Patna

38. RC. 26/90-Patna

39. RC. 27/90-Patna

40. RC. 28/90-Patna

41. RC. 18/90-Shillong

42. RC. 17/90-Ranchi

43. RC. 36/90-CAL

44. RC. 43/90-CAL
 45. RC. 44/90-CAL
 46. RC. 29/90-JBR
 47. RC. 9/90-VSP
 48. RC. 10/90-VSP
 49. RC. 67/90-BOM
 50. RC. 25/90-LKO
 51. RC. 44/90-BBS
 52. RC. 45/90-BBS
 53. RC. 32/90-BLR
 54. RC. 11/90-Silchar
 55. RC. 59/90-DLI (ACB)
 56. RC. 60/90-DLI (ACB)
 57. RC. 61/90-DLI
 58. RC. 22/90-CHG
 59. RC. 23/90-CHG
 60. RC. 27/90-KER
 61. RC. 33/90-Jaipur
 62. RC. 34/90-Patna
 63. RC. 5/90-ACU. III
 64. RC. 38/90-JBR
 65. RC. 51/90-MAD (ACB)
 66. RC. 16/90-VSP
 67. RC. 23/90-Ranchi

68. RC. 30/90-ABD

[English]

**Welfare Schemes for Weaker Sections
in Andhra Pradesh**

529. SHRIB. N. REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether any welfare schemes for the weaker sections in Andhra Pradesh are proposed to be formulated with Central assistance; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). A list of Central/Centrally Sponsored Schemes being implemented for the welfare of Weaker Sections in the country including Andhra Pradesh is given in the enclosed statement.

STATEMENT

List of Central/Centrally sponsored schemes for the welfare of weaker sections including Scheduled Castes of Scheduled Tribes.

1. Special Central Assistance to Special Component Plan for SCs and Tribal Sub-Plan for STs.
2. Share Capital and Matching Assistance to State Scheduled Caste Development Corporations.
3. Post-Matric Scholarships for Scheduled Castes and Scheduled Tribes.
4. Pre-Matric Scholarships for the